

DIVISION BENCH

O-204

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/941(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MADAN,S WINE STORES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Mukulika Saha ,Adv.] For the IRP

ORDER

1. Ld.Counsel for the IRP present.
2. It is stated by Ld. Counsel for the IRP that an Appeal is pending before the Hon'ble NCLAT and the next date fixed on 06/05/2024.
3. In view of this statement, this matter is adjourned and deferred to **21/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**